# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

### RAJYA SABHA

UNSTARRED QUESTION NO. 3701 TO BE ANSWERED ON: 05.04.2022

Fertilizer points in Uttar Pradesh

3701: SHRI VIJAY PAL SINGH TOMAR: SHRI HARNATH SINGH YADAV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether there is any requirement to increase the number of fertilizer points operated in the State of Uttar Pradesh at present;
- (b) whether Government has conducted any soil testing which will help in the formulation and increase of fertilizer production; and
- (c) the time by which these fertilizer points are likely to be increased?

#### **ANSWER**

# MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

## (SHRI BHAGWANT KHUBA)

(a) to (c): As a standard practice, rake points recommended by the State Government are opened in iFMS (integrated Fertilizer Management System) for fertilizer handling after confirmation of their operational status by the Ministry of Railways.

Further, 10.74 crore (2015-16 to 2016-17) in Cycle I, 11.97 crore (2017-18 to 2018-19) and 19.64 lakh in Model Village Programme (2019-20) Soil Health Cards have been distributed in the country. Such data has also been uploaded on the Soil Health Card Portal <a href="https://www.soilhealth.dac.gov.in">https://www.soilhealth.dac.gov.in</a>. Further, under Fertilizer Control Order, 1985, it is required for the manufacturer of the customized fertilizer to manufacture such grades of customized fertilizers, which are based on the soil fertility data maintained by the Ministry of Agriculture and Farmers Welfare or State Governments.

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